

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

13. I.A. 1706/2020  
IN  
C.P.(IB)-4119(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.02.2021**

NAME OF THE PARTIES: Netcore Solutions Pvt Ltd  
V/S  
Mobisoft Technology India Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing.

Counsel for the petitioner, Mr. Prakhar Tandon is present.

At the request of the petitioner, list this matter on **05.04.2021**.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)